

(c) the steps the Government propose to take for stepping up of production of Indigenous crude;

(d) whether the Government are decided to reduce the exploration activities by the ONGC in West Bengal; and

(e) if so, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a). The Eighth Five Year Plan is still to be finalised.

(b) Does not arise.

(c) A number of new projects are being implemented to augment indigenous supply of crude oil.

(d) and (e). The exploration programme in different areas will depend on the requirements and resource availability.

Ken Irrigation Project

1175. KUMARI UMA BHARTI: Will the Minister of WATER RESOURCES be pleased to refer to the reply given to Unstarred Question No. 3972 on August 22, 1991 and state the details of steps taken by the Union Government to obtain the modified report on Ken Irrigation Project from the Government of Madhya Pradesh for the techno-economic appraisal in Central Water Commission?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): Since Uttar Pradesh and Madhya Pradesh could not reach agreement on quantum of water available at the dam site, the Central Water Commission is assisting National Water Development Agency in finalising yield of river Ken at Greater Gangau.

[*Translation*]

Allotment of Additional Natural Gas to Gujarat

1176. SHRI KASHIRAM RANA: Will the Minister of PETROLEUM AND NATURAL

GAS be pleased to state:

(a) whether the Government have allocated additional natural gas to Gujarat;

(b) if so, the quantum of natural gas allocated to Surat during last three years and its corresponding demand in those years; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). Allocations of gas are made on the basis of availability. All natural gas produced onshore in Gujarat has been allocated to various consumers in Gujarat itself. An allocation of 0.3 million standard cubic metres of gas per day has been made to Gujarat Gas Company for distribution in Surat City. A further request for allocating 0.7 million standard cubic metres of gas per day has been made.

[*English*]

Expulsion of Colombo Correspondent of AIR From Sri Lanka

1177. SHRI HARI KISHORE SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Colombo correspondent of All India Radio (AIR) was recently expelled from Sri Lanka;

(b) if so, the reasons therefor;

(c) whether the Government have lodged any protest with Sri Lanka in this regard; and

(d) the steps taken by the Government to reinstate the AIR correspondent at Colombo?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b). Shri Karuppaswamy, All India Radio political correspondent in Colombo, was served a